

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **13.03.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 83/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH	Mr. B Ramana Kumar	Mr. AG Sathyanarayana For Caveator
2	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana For Caveator
3	Comp App (AT) (CH) (Ins) No. 88/2024 For Condone Delay IA No. 248/2024 For Stay IA No. 247/2024 To dispense with IA No. 249/2024	Mr. Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	
4	Comp App (AT) (CH) (Ins) No. 89/2024 For Condone Delay IA No. 250/2024 Delay in refiling IA No. 252/2024 To dispense with IA No. 251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
6	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
8	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
12	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 79/2024 Urgent Hearing IA No. 229/2024 For Stay IA No.230/2024 To dispense With IA No.231/2024	Anton Engineering Rep by Propretrix Zita Vija Vs Sherisha Technologies Private Limited & 2 Ors.	Mr. K P Sathish Kumar	Ms. Pooja Mahajan- R1 Mr. T Ravichandran- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar	Mr. Ramasubramania M Raja- R1 Mr. J. Manivannan- R2
15	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramania m-R2
16	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
17	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022, For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam & Anr. WITH	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1
18	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Private Limited Vs Balakrishnan Venkatachalam & Anr.	Ms. Abitha Banu	M/s. AK Mysamy & Associates- R1

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Perikal K Arjun	Ms. Arthi Fernandes
20	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 Mr. Ch. Veeranjanyulu, CS- R8 Mr. Naresh Kumar Sangam-R13-R15, R18-R22
21	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy-R2
22	Comp App (AT) (CH) (Ins) No. 264/2023 Delay in filing Reply IA No. 233/2024	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. Perikal K Arjun
23	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
24	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3

25	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	
26	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC Fab Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
28	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valves Pvt Ltd.	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
29	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. Pawan Jhabakh- R1
30	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran- R1, R8, R9, R14
31	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609/2022 For Stay IA No. 608/2022 Additional docs IA No. 901/2022 & 147/2023	Dr. Gopala Krishnan MS & Anr Vs Mr. Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mysamy & Associates- R2

32	TA (AT) No. 268/2021 (CA (AT) No. 43/2020)	Sajan K Thomas & 3 Ors Vs Paragon Polymer Products Pvt. Ltd. & 5 Ors.	Mr. Shobhit Jain	Mr.Goutham Shivshankar- R2- R6
33	TA (AT) No. 193/2021 (CA (AT) (Ins) No. 818/2020)	Damodar Muddukrishna Vs Cygilant India Research & Development Pvt Ltd.	Mr. Mithun Shashank	Ms. Padmaja Kaul
34	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
35	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Ms. Shweta Dubey- R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik- R13
36	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12
37	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd.	Ms.Hema Srinivasan	Mr.P Giridharan
38	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors.	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3

39	Comp App (AT) (CH) (Ins) No. 80/2022 For Delay in refiling IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
40	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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